

FORM B
PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016
For the attention of the Stakeholders of Archana Motors PVT LTD

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	Archana Motors PVT LTD
2.	Date of incorporation of Corporate Debtor	12/08/2011
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Kerala, India under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U50100KL2011PTC029114
5.	Address of the Registered office and Principal office (if any) of corporate debtor	Door No.13/1(59), Vazhappilly Arcade, Near Lulu Convention Centre, Ayyanthole P O Thrissur Thrissur KL 680003 IN
6.	Date of closure of the insolvency resolution process	28.12.2019, that is 180 days from the commencement date
7.	Liquidation commencement date of the corporate debtor	10.01.2020 being the date of the liquidation order. order received on 14th January 2020.
8.	Name, address, e-mail address, telephone number and registration number of the liquidator	Name: ASHOK SESHADRI, Address for communication: A2, Dynamic flats, Parangusapuram Street, kodambakkam Chennai 600024. Email as per IBBI record: ashokseshadrig@gmail.com Email for communication: resolution.archana@gmail.com mobile no: 97896 72486 IBBI regn: IBBI/PA-001/IP-P00937/2017-2018/11541
11.	Last date for submission of claims	February 09, 2020

Notice is hereby given that the National Company Law Tribunal, Chennai bench has ordered the liquidation of **ADEPT TECHNOLOGY PVT LTD** on 10-01-2020.

The Creditors of **Archana Motors PVT LTD**, are hereby called upon to submit a proof of their claims with proof on or before 09-02-2020 to the liquidator at the address mentioned against entry No. 8.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors including operational creditors, workmen and employees may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of liquidator :

Date : 15th January, 2020

Place : Chennai

ASHOK SESHADRI
INSOL VENCY PROFESSIONAL
Regn: IBBI/PA-001/
P00937/2017-2018/11541
Chennai-600 061.